

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C) No(s). 35095/2012

KULRAJI(D) TR.LRS.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(with appln. (s) for c/delay in filing slp and c/delay in refiling
slp)

Date : 21/07/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr Nishant Kumar, Adv.
Mr. Manu Shanker Mishra ,Adv.

For Respondent(s)

Mr Kunal Verma, Adv.
Mr Ardhendumauli Kumar Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Petitioner to cure the defects in the application for
bringing on record the legal representatives of deceased
respondent NO.3 within two weeks.

List again on 2.9.2014.

(PANKAJ BHANDARI)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2014.07.22
17:28:25 IST
Reason: